

Minutes of the Meeting dated 03.02.2009

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Prof. M. M. Ansari, Information Commissioner
- C. Smt. Annapurna Dixit, Information Commissioner
- D. Shri Satyananda Mishra, Information Commissioner
- E. Shri Shailesh Gandhi, Information Commissioner
- F. Secretary Shri Mohammad Haleem Khan and other officers assisted the Commission.

Agenda 1:- Progress on Annual report of 2006-07 and 2007-08 of the Commission.

Commission was apprised that the Annual Report for 2006-07 is in the press for printing and soon will be made available to the Government for placing the same before Parliament. Commission was further apprised of the progress for Annual Report 2007-08. Commission agreed with the proposed closure of submission of returns by Public Authorities by 1.3.2009. This implies that the data submitted by 28.2.2009 only will be analyzed and reported in the Report.

2. Commission further directed that Public Authorities who have not submitted the returns by 28.2.2009 will be listed as defaulting Public Authorities and the same will be reported to Parliament. In the meantime however, AS, CIC will pursue with Public Authorities and report the outcome to the Commission.

3. It was desired that the Public Authorities should be able to file and update the returns on monthly basis. The NIC might ensure that the necessary facilities are made available on our website. It was further desired that the “date of updation of such returns” should appear automatically, in the remarks column, so that Public Authorities that do not update their data monthly falter in a manner visible to the public. Commission desired that preparation of the Annual Report for 2007-08 may be scheduled in such a way that the same can be laid before both Houses in the monsoon session.

4. Commission desired that a scheme be put in place to provide for monetary rewards to those Public Authorities that excel in RTI compliance.

Agenda 2:- Proposed Chapter for the Annual Report of 2007-08.

5. Commission approved the proposed chapters for Annual Report 2007-08.

Agenda 3:- Suggestions/observations of the Chief Information Commissioner while deciding an appeal filed against the Commission as Public Authority in its case file No. CIC/WB/C/2007/00707.

6. Commission directed that the time frame for receipt and its registration as appeal/complaints or otherwise may be worked out and approved by the Commission. The time frame for hearing and uploading of decision will be decided by the Information Commissioners amongst themselves.

Agenda 4:- Statement on receipt and disposal of the cases during January, 2009.

7. Commission noted the receipt and disposal figures.

Miscellaneous Items.

8. Commission desired that the progress on the video conferencing projects be monitored.

9. Commission observed that dispatch of the dak may be continued with dispatch system being made available on LAN so that the flexibility being derived by the office IC (SG) will be achieved.